

Sheet 1

**List of Civil Cases transmitted to District Court's of Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs)
under the orders of Hon'ble The Chief Justice**

S.No.	Case Type	Case No.	Year	District	Parties Name	Valuation of Appeal	Judgement Passed By	Letter No./ Date
1.	FAPL	87	2014	BALRAMPUR	DEVTA DEEN VS KARTIKYA NISHANK &ORS.	6,00,000	CIVIL JUDGE	45/10.03.2016
2.	FAPL	111	2013	LUCKNOW	JAMIL AHMAD KHAN VS SMT. KANCHAN TATS	15,75,334	CIVIL JUDGE	70/18.04.2016
3.	FAPL	76	2011	MOHANLAL GANJ LUCKNOW	SMT. KIRAN SINGH VS UMA SINGH	10,00,000	CIVIL JUDGE	67/18.04.2016
4.	FAPL	112	2013	MOHANLAL GANJ LUCKNOW	JAMAL AHMAD KHAN VS SMT. KIRAN GUPTA	15,75,334	CIVIL JUDGE	69/18.04.2016
5.	FAPL	52	2014	UNNAO	SHAKEEL KHAN VS ATEEQUE KHAN	8,00,000	CIVIL JUDGE	47/11.03.2016
6.	FAPL	53	2015	SULTANPUR	RAJESHWARI PRASAD MISRA VS RADDHEY RAMAN MISRA	10,00,000	CIVIL JUDGE	33/24.02.2016
7.	FAPL	52	2015	HARDOI	MURLI DHAR VS SMT. LAXMI AND ORS.	24,58,232	CIVIL JUDGE	42/05.03.2016
8.	FAPL	67	2015	UNNAO	IBRAHIM KHAN VS ANIL SINGH	11,70,000	CIVIL JUDGE	35/26.02.2016
9.	FAPL	109	2015	FIROZABAD	SMT. SARITA PURI VS KANHAIYA BHALLA	10,00,000	CIVIL JUDGE	34/25.02.2016
10.	FAPL	69	2015	FIROZABAD	KAUSHAL KISHORE VS RAM SHYAM	6,67,000	CIVIL JUDGE	34/25.02.2016
11.	FAPL	86	2014	LAKHIMPUR KHERI	SHEELA DEVI VS JAGESHWARI DEVI AND ORS.	10,87,500	CIVIL JUDGE	38/01.03.2016

Sheet 2

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S.No.	Case Type	Case No.	Year	District	Parties Name	Valuation of Appeal	Judgement Passed By	Letter No./ Date
12.	FAPL	85	2014	LAKHIMPUR KHERI	SOBARAN SINGH VS BADI BATIA	10,87,500	CIVIL JUDGE	38/01.03.2016
13.	FAPL	75	2014	LAKHIMPUR KHERI	HARI OM AND ORS. VS PREMA TIWARI AND ORS.	10,00,000	CIVIL JUDGE	38/01.03.2016
14.	FAPL	71	2015	LAKHIMPUR KHERI	SANJAY MAHINDRA VS NALINI TANDON AND ORS.	6,00,000	CIVIL JUDGE	37/01.03.2016
15.	FAPL	33	2015	LAKHIMPUR KHERI	SATYENDRA PAL SINGH VS DEVENDRA PAL SINGH	16,50,000	CIVIL JUDGE	37/01.03.2016
16.	FAPL	43	2014	LUCKNOW	MAJOR RAJNI KANT TIWARI VS KALPANA TIWARI	14,06,274	CIVIL JUDGE	39/01.03.2016
17.	FAPL	97	2014	LUCKNOW	RAJENDRA KUMAR VERMA VS SUNAINA VERMA	6,00,000	CIVIL JUDGE	39/01.03.2016
18.	FAPL	31	2014	LUCKNOW	SRIPAL SINGH AND ORS. VS VANSI BAHADUR SINGH AND ORS.	8,05,000	CIVIL JUDGE	39/01.03.2016
19.	FAPL	91	2014	LUCKNOW	SHIV NARESH TIWARI VS PRAYAG DUTT CHATURVEDI	8,00,000	CIVIL JUDGE	39/01.03.2016
20.	FAPL	37	2014	LUCKNOW	RAM JATAN GUPTA AND ANR. VS PRADEEP KUMAR GUPTA AND ANR.	14,00,000	CIVIL JUDGE	39/01.03.2016
21.	FAPL	99	2014	LUCKNOW	ASHOK PRATAP SINGH VS CHIEF MANAGER (JMM) HAL AND ANR.	6,31,280	CIVIL JUDGE	39/01.03.2016
22.	FAPL	47	2014	LUCKNOW	MERGARAT JOSEPH AND ORS. VS MOHD. SHOEB KHAN AND ORS.	7,00,000	CIVIL JUDGE	39/01.03.2016
23.	FAPL	58	2015	SITAPUR	ABDUL QAYUM VS M/S RAM GRAH CHINNI MILL	6,37,757	CIVIL JUDGE	43/08.03.2016
24.	FAPL	57	2015	SITAPUR	MANJU DWIVEDI VS ATUL TANDON AND ORS.	10,00,000	CIVIL JUDGE	43/08.03.2016